

Central Administrative Tribunal Lucknow Bench Lucknow.

O.A. NO. 280/2007
This, the 18th day of September 2008.

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

Harjeet Singh aged about 51 years, son of Sri Shamsher Singh, Presently posted as Office Superintendent II, RPF, Northern Railway, and Lucknow.

Applicant.

By Advocate Sri Raj Singh.

Versus

1. Union of India, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The chief Secretary Commissioner, RPF, G.M.'s Office, Northern Railway, Head Quarter, Baroda House, New Delhi.
3. Principal, J.J.R. Academy, Lucknow.

Respondents.

By Advocate Sri B.B.Tripathi for Sri N.K. Agarwal.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard both sides.

2. The applicant has filed the original application with a prayer to quash the Railway Board letter dated 18.1.1989 Annexure-1 and also to issue a direction to the respondents to promote the applicant on the post of Office superintendent Grade I in the pay scale of Rs. 6500-10500/- with all consequential benefits. Learned counsel for the applicant has also made a representation to the respondents covered under Annexure - 11 dated 22.05.2007 but the same is pending for consideration.

3. In view of the above circumstances, when the representation of the applicant is still pending, issue of any direction to the respondents in respect of the claim of the applicant is not at all possible and thus O.A. is disposed of with a direction to the respondent No. 2, to dispose of the representation of the applicant (Annexure -11) and also treats O.A. as additional representation as per rules with a reasoned order within a period of two months from the date of receipt of copy of this order and with these directions, O.A. is disposed of. The applicant is directed to supply copy of this order along with copy of the O.A. and Annexure -11. No costs.


Member (A)


Member (J)
18.09.08